



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|------------------------|----------|-----------------------|--------------|---|
| CP(IB) No.114/BB/17 | - | For filing objections | Rule-6 of IB | Next Education India Pvt. Ltd. Vs K12 Techno Services Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|--|
| 1. | ASIA MALIK 9280915157 | PETITIONER |  |
| 2. | K. B. Monesh Kumar 9844112843 | Respondents |  |

Counsel for petitioner is present. Counsel for corporate debtor is also present. Again he requested time for filing objections. Time extended at a cost of Rs.500/-.

List it 07.03.2018 finally.


MEMBER (T)


MEMBER (J)